

(b) The main points in this scheme are as under:

(i) The ratio of the posts of Clerks Grade I to Grade II will be improved from 60:40 to 80:20 in a phased manner by 1-4-1982.

(ii) There will be direct recruitment of Graduates as Clerks Grade I to the extent of 80 per cent of posts in that Grade.

(iii) 50 per cent of the posts of Clerks Grade I generated as a result of improved ratios, will be filled up by promotion of Clerks Grade II till the ratio of 80:20 between Clerks Grade I and Clerks Grade II is established.

(iv) The cadre of Clerks Grade I will have a Selection Grade of Rs. 425—700 to the extent of 20 per cent of posts of Clerks Grade I; these Selection Grade Posts will replace the posts of Sub Heads which will fall vacant in course of time due to promotion/normal wastage and attrition.

(v) The ratio of Section Officers (Accounts) to Clerks will be improved in a phased manner from 1:12 to 1:7 in General Accounts and from 1:37 to 1:10 in Traffic Accounts, by 1-4-1982.

(c) The points of difference between the new pattern introduced keeping also in view the demand of the Federations that the pattern of staffing should be the same as that obtaining in the Comptroller and Auditor General's Organisation, and the present staffing pattern are:—

(i) There will be direct recruitment of Graduates to the posts of Clerks Grade I to the extent of 80 per cent of posts instead of 20 per cent as at present.

(ii) The posts of Sub Heads will be phased out and replaced by the non-functional Selection Grade of Rs. 425—700 for Clerks Grade I.

(iii) Promotional opportunities to staff will improve.

(d) No.

(e) and (f). The proposals are for establishing computer based integrated management information systems to serve the needs of all departments including Accounts Department. The proposals are made inter-alia, in the context of replacement of existing computer systems with the advanced computer systems.

Casual Labourers in Kharagpur Division

6346. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) how many casual labourers are working in Kharagpur Division at present with sanction against T.L.R.;

(b) how many of them are working continuously for more than 10 years;

(c) whether the decasualisation Committee appointed by Government have made any recommendation in this regard and if so, what are the main points; and

(d) while regularisation of casual labourers is done, whether this long service as casual labourers will be taken into consideration for such benefits as pension, gratuity, etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN). (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Exodus of workers to West Asia and North Africa

6347. SHRI JANARDHANA POOJARY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that exodus of Indian workers to the countries of West Asia and North Africa for employment continued unabated during 1979;

(b) if so, the number of workers emigrated to the countries in West Asia, country-wise, and North Africa during 1979; and

(c) what steps were taken by Government to facilitate their smooth emigration and protection from exploitation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) A statement showing the number of workers who emigrated to countries in West Asia and North Africa during 1979 is laid on the Table of the House.

(c) All arrangements with regard to emigration of workers are made by the foreign employers through their authorised recruiting agents in India. The Protector, of Emigrants ensures smooth emigration by granting expeditious emigration clearance and registration of the emigrants. Employment agreements are filed with the Protector, of Emigrants. If any case of exploitation or harassment of Indian workers is brought to the notice of any Indian Mission abroad, the concerned Mission takes suitable remedial measures to redress the grievances of the affected workers.

Statement

NUMBER OF WORKERS WHO EMIGRATED TO COUNTRIES IN WEST ASIA AND NORTH AFRICA DURING 1979,

Country	Number of Workers Emigrated
1. Bahrain	8,735
2. Iran	48
3. Irak	13,257
4. Jordan	481
5. Kuwait	5,570
6. Lebanon	154

1	2
7. Qatar	8,178
8. Saudi Arabia;	55,674
9. Sultanate of Oman	16,450
10. Syria	172
11. United Arab Emirates	37,503
12. Yemen Arab Republic	3,280
13. Egypt	7
14. Libya	8,589
	1,58,078

Improving service of Central Passport and Emigration Department

6348. **SHRI JANARDHANA POOJARY:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any proposal under the consideration of Government to improve the quality of services rendered by the Central Passport and Emigration Organisation; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Yes Sir. The proposals under consideration are:

(i) The introduction of a new passport booklet of better quality and smaller size.

(ii) The introduction of Passport Postal Fee Stamp that could be purchased from Post Offices. This would make payment and accounting Procedures simpler.

(iii) Computerisation of storage/retrieval of factual information relating to passports issued and warning cards maintained by this Organisation.

(iv) Proposal to introduce new legislation on Emigration.